श्री वसन्त साठे : जहां तक ड्रग नीति में परिवर्तन का सम्बन्ध है, कोई भी नीति एकदम से एक या दो सालों में तो परिवर्तित नहीं हो सकती। उस के लिए देखना है कि अमुक दवाई का क्या असर है, तीन-चार साल उसको देखा जाता है। फिर मैंने पहले ही कहा कि नई ड्रग नीति लाने के लिए हमने नेशनल ड्रग कौंसिल बनाई है, जिसमें सारी इंडस्ट्रीज और इस लाइन में विद्वान लोगों को लिया गया है। उनकी सलाह पर ही हम नई पौलिसी बनायेंगे। मैं इस बात से भी सहमत हूं कि भारतीय चिकित्सा पद्धति भी देश के लिए निहायत उपयोगी और आवश्यक है और उसको भी बढ़ाना चाहिए और हमारा यह प्रयास है कि उसको भी बढ़ाया जाए।

फ़िल्मों में छोटे बच्चों की भूमिकाएं

*335 **श्री दलीप सिंह भूरिया** : क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि छोटे बच्चों को फिल्मों में अभिनय करने के लिए भूमिकायें दी जा रही हैं ;

(ख) क्या इससे फिल्मों को देखने वाले बच्चों पर बुरा प्रभाव पड़ता है ; और

(ग) क्या सरकार इस प्रवृत्ति को रोकने के लिए कोई उपाय करने का विचार है?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b) Yes, Sir, children of different ages are given roles for acting in some films. The mere fact that children have acted in films is not likely to create bad impression on children seeing films. The films, however, do have a tendency to affect the impressionable minds.

(c) No Governmental measures are considered necessary.

श्री दलीप सिंह भूरिया : अध्यक्ष महोदय, माननीय मंत्री जी ने अपने उत्तर के लास्ट में कहा है कि फिल्में देखने वाले बच्चों पर बुरा प्रभाव पड़ने की संभावना नहीं है। तथापि फिल्मों में संवेदनशील मस्तिष्कों को प्रभावित करने की प्रवृत्ति अवश्य होती है। मैं इस सम्बन्ध में माननीय मंत्री जी से जानना चाहूंगा कि किसी फिल्म में अगर बच्चे जेब काटते दिखाये जायें, किसी फिल्म में बच्चों को भीख मांगते दिखाया जाए, यदि हमारे बच्चे इस तरह के बरे कामों में जाते हैं, किसी का मर्डर करने में जाते हैं, किसी झगड़े में शामिल हो जाते हैं, तो इस तरह के कृत्यों का क्या हमारे देश के छोटे बच्चों पर असर नहीं पड़ता, उससे पढ़ने वाले बच्चे प्रभावित नहीं होते। उनके अंदर भी ऐसे कामों को करने की प्रवृत्ति बढ़ती जा रही है। इस प्रवृत्ति को रोकने के लिए सरकार क्या कार्यवाही करने जा रही है। मंत्रीजी ने कहा कि मस्तिष्क ठीक होता है, लेकिन मैं नहीं समझता कि उनका मस्तिष्क कैसे ठीक होता है, जब कि वे बुरे काम करने लग जाते हैं बुरे कामों को रोकने के लिए बहुत सी किताबों में भी और अखबारों तक में कई ऐसे लेख छपते हैं, जिनको पढ़कर हमारे बच्चे बिगड़ते जा रहे हैं। इसकी रोकथाम के लिए मंत्री जी ने क्या कार्यवाही की, मैं उसके सम्बन्ध में जानना चाहता हूं। उसके कारण हमारे बच्चे बिगड़ते जा रहे हैं उसकी रोकथाम के लिए मंत्री महोदय ने क्या कार्यवाही की है यह मैं जानना चाहता हूं ?

श्री एच.के.एल. भगत : अपने प्रश्न के उत्तर में मैंने स्वीकार किया है कि फिल्मों का

असर माइंड पर जाता है। यह इस बात पर डिपेंड करता है कि फिल्म किस प्रकार की है और उसका टोटल इफैक्ट माइंड पर क्या होता है। खाली चूंकि बच्चे फिल्म में काम कर रहे हैं महज इसी वजह से बच्चों पर बुरा असर पड़ेगा, यह नहीं है, इस मसले को सारी फिल्म के साथ जोड़ना पड़ेगा। कुछ फिल्मों में बच्चों को अच्छे रोल भी दिए जाते हैं और बच्चों को अवार्ड भी दिए जाते हैं। बच्चों के काम करने का अच्छा असर भी होता है। बच्चा फिल्म में काम करता है उसका इफैक्ट अच्छा है या बुरा, यह सारी फिल्म पर डिपेंड करता है।

फिल्म में ऐसी चीज न हो, उसके बारे में गवर्नमेंट ने रीसेंटली, मैंने खुद भी पत्र लिखा है जिसमें फिल्म सर्टिफिकेशन बोर्ड को कहा है कि गाइडलाइन्स को स्ट्रिक्टली एन्फोर्स किया जाये। उन्होंने कुछ प्रोसीजर भी स्ट्रीमलाइन किये हैं और एक्शन भी लिया है। जो फीलिंग इस हाउस में रही है कि फिल्म गाइडलाइंस के मुताबिक हो, उसमें सैक्स ज्यादा न हो, बायोलेंस न हो इस तरह की चीज न हो जिससे फिल्म का असर खराब न हो, इसके बारे में मैंने पत्र लिखा है।

श्री दलीप सिंह भूरिया : मंत्री जी ने कहा है कि गाइडलाइंस दिये हैं, तो वह गाइडलाइंस क्या हैं ? मंत्री जी चाहते हैं कि बच्चे अच्छा काम अच्छी फिल्म में करें, इसमें मुझे कोई आपत्ति नहीं है लेकिन बुरे काम जो बच्चे करते हैं, उनके बारे में क्या गाइडलाइन्स हैं, वह मंत्री जी बतायें।

श्री एच.के.एल. भगत : आनरेबल मेम्बर गाइडलाइंस के बारे में जानना चाहते हैं, तो गाइडलाइन्स के ऑब्जैक्टिव्ज ये हैं :—

I can read out some of the guidelines.

The objectives of film certification will be to ensure that—

(a) the medium of film remains responsible and sensitive to the values and standards of society ;

(b) artistic expression and creative freedom are not unduly curbed ; and

(c) certification is responsive to social change.

उसके डिटेल्स में जाकर जो चीजें एवायड करनी चाहिए, उनके बारे में बहुत लम्बे प्वाइन्ट्स हैं जो की इस प्रकार हैं :-

In pursuance of the above objectives, the Board of Film Certification shall ensure that—

(i) anti-social activities such as violence are not glorified or justified ;

(ii) the modus operandi of criminals or other visuals or words likely to incite the commission of any offence, are not depicted ?

(iii) pointless or avoidable scenes of violence ; cruelty and horror are not shown ;

(iii-a) scenes which have the effect of justifying or glorifying drinking are not shown ;

(iv) Human sensibilities are not offended by vulgarity, obscenity and depravity ;

(iv-a) visuals and words (*Interruptions*)

MR. SPEAKER : बहुत पढ़ना पड़ेगा ?

SHRI H.K.L. BHAGAT : These guidelines have already been placed on the Table of the House.

SHRI K. MAYATHEVAR : Mr. Speaker, Sir, cinemas and... (*Interruptions*)

DR. SUBRAMANIAM SWAMY : He cannot speak against Miss Jayalalitha.

SHRI K. MAYATHEVAR : He is always concentrating on Miss Jayalalitha. I am not worried about her.

अध्यक्ष महोदय : इस मसले में मैं झगड़ा नहीं होने दूंगा ।

SHRI SATYASADHAN CHAKRABORTY : What is there in the other House and what happens in the other House cannot be referred here.

AN HON. MEMBER : That is outside the House.

SHRI K. MAYATHEVAR : Sir, cinemas and cinema field have, in my humble opinion, spoiled the entire morality of the society in this country. Hon. Speaker as given an unequivocal assurance to this hon. House and through this House to the entire nation that violence, obscene scenes, and such other things are to be prohibited. But if you see the papers we see the effect. The hon. Speaker's reply is only amounting to a paper tiger, because actually it is not implemented and such things are not prohibited. I want the Government, rather I demand to ban all these things to save the morality of the future generation. Apart from that...(*Interruptions*)

MR. SPEAKER : I think it was the Ministry which was doing something, not the Speaker.

SHRI K. MAYATHEVAR : The question is, can the Government come forward with any legislation to prohibit children from acting in the cinema field. ? Also, there is a retirement age for all men and women in Government service as well as for the Supreme Court Judges who retire at the age of 65. The High Court Judges retire at 62. But there is no limit or retirement age for cinema actresses. So many women actresses never reveal their age at all. Even motherly-aged artists are saying that they were born yesterday or day before yesterday.

That is the difficulty. Therefore, I want to know from the hon. Minister, who is posing as young because of glasses and other things and looking very attractive also, whether any legislation will be brought prohibiting the children from acting in films and limiting the age for acting in films ?

SHRI H.K.L. BHAGAT : The Government have no intention of prohibiting children and putting any age bar for participating in films as also for politicians like him.

श्री राम विलास पासवान : आप जानते ही है कि सिनेमा इंडस्ट्री कुछ परिवारों के लोगों की इंडस्ट्री बन गई है। मैं इस बात से सहमत हूं कि प्रतिभा का विकास होना चाहिए। लेकिन प्रतिभा सिर्फ बम्बई में ही नहीं है और सिर्फ एक्टरों और एक्ट्रेसों के बच्चों में ही नहीं है, प्रतिभा गाँवों में भी है। मैं जानना चाहता हूं कि गाँवों में जो लोग है, वे अपनी प्रतिभा का विकास कर सकें, इसके लिए सरकार ने क्या योजना बनाई है।

SHRI H.K.L. BHAGAT : As far as the film industry is concerned, it is in private hands. It is growing in all parts of the country. Today film industry in south has grown much more than in Bombay. Film industry in all language has grown. So far as the Government is concerned, National Film Development Corporation provides loan assistance for producing films of various kinds and categories. Loan assistance is given to

new people, young people also, who can give a good script. In a number of ways, the young professionals, amatturs and others are encouraged in this field whether they are from villages or other areas. It is a matter of satisfaction that some of our new directors, producers and artists have come up very well. They are from rural and other areas.

As far as people living in the villages are concerned, there is the question of encouragement of drama and other things and bringing radio and television. For that also, Government is making efforts.

SHRI SATYASADHAN CHAKRABORTY : Is the Minister aware of the fact that apart from some award winning films, most of the commercial films are full of crime, violence and sex ? The Minister has already said that they have given the guidelines. If there is a violation of the guidelines, what action is taken by the Government ? Does the Government possess any machinery to see that the guidelines are observed ? If not, do they propose to have a machinery to take action so that this can be stopped ?

SHRI H.K.L. BHAGAT: Apart from the guidelines, there is a regular procedure for following the guidelines. There is a film certification board. Then there is a screening committee. They have recently streamlined the procedure. The screening committee observes the film If they are not satisfied. then the second committee sits into it. Then the film certification board takes up the matter. Then if somebody is not satisfied, then the appeal goes to the tribunal, which is presided over by a judge of the High Court. Finally the Government have the power of revision. That is the procedure which is adopted.

As far as the first question is concerned, definitely I am not satisfied with all the films that are in the market. In some films sex and violence is there which I do not like. But in some cases we took the action. They went to the court and in many cases, we lost.

Expansion and Improvement Plans of Bombay Telephones

*337. DR. SUBRAMANIAM SWAMY : Will the Minister of Communications be pleased to state :

(a) the development, expansion and improvement plans of Bombay Telephones for the Eastern Suburbs of Bombay for the next six years :

(b) the number of new exchanges expected to be opened ;

(c) whether there are any expansion plans for the existing exchanges ; and

(d) what will be the period of waiting for a telephone applicant in various categories during this period ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Plans have been approved for addition of 22400 lines of capacity in telephone exchanges in the eastern suburbs of Bombay during the next three years. Additional allotment of capacity up to 1990 will be finalised when availability of resources during the 7th Plan is known.

(b) Following new exchanges will be opened during the next three years :

(i) Ghatkopar —5000 lines (electronic) (Unit-II)

(ii) Sion —10,000 lines — do —

(iii) Mulund —10,000 lines (crossbar)

Just co missioned.

Additional units are also proposed at Mankurd, Thane and Ghatkopar during the 7th Plan.